

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

Sub: High Court of Andhra Pradesh –Letter from the Director Judicial Academy – II Refresher Course on 'Effective Court Administration' to the Court Managers working in the State of Andhra Pradesh on 7th and 8th March, 2018 at Judicial Academy, Secunderabad – Nominations -Reg.

Ref: Letter ROC No.98/2019/JA-Secbad, dated 31.01.2019 from the Director, Judicial Academy for the States of Telangana and Andhra Pradesh.

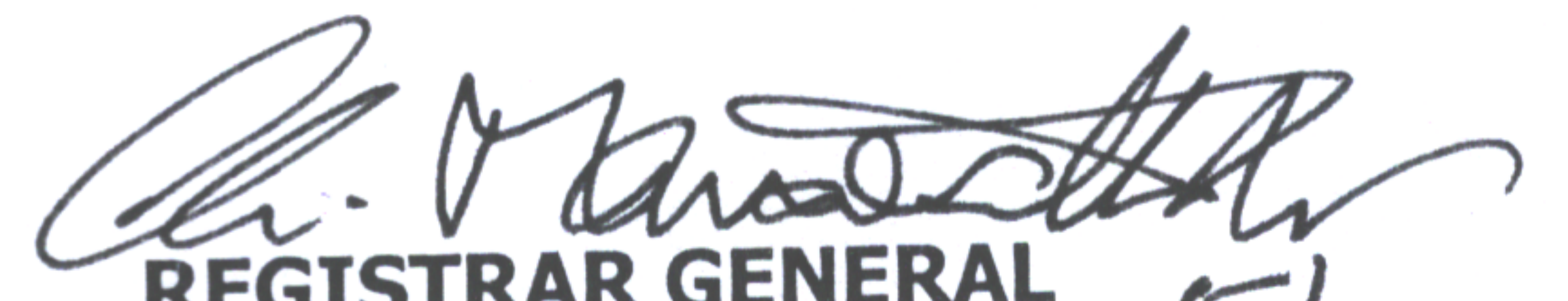
Order ROC No.905/SO/2012, dated 05 .02.2019

The Hon'ble High Court has been pleased to nominate the following Court Managers working in the District Courts of State of Andhra Pradesh for the II Refresher Course on 'Effective Court Administration' scheduled to be held on 7th and 8th March, 2019 at the Judicial Academy for the States of Telangana and Andhra Pradesh at Secunderabad.

S.No.	Name of the District	Candidate's Name
1.	Chittoor	M. Gopi Naveen Varma
2.	East Godavari	B.V.S. Naidu
3.	Guntur	R. Anil Kumar
4.	Kadapa	GanapathiPunna
5.	Kurnool	Aamayna Begum
6.	Nellore	ShaikMahboob Pasha
7.	Srikakulam	M.S.N.V. Suresh
8.	Visakhapatnam	Venkataramana .P

All the Court Managers are directed to report at the Academy by 8.30 am on

7.3.2019


REGISTRAR GENERAL 5/2

To

The Individual concerned (Through the District Judge)
The Registrar(IT-cum-CPC), High Court of Andhra Pradesh (for placing the same in the High Court website).